

## Statement

## Export of Indian cigarettes.

Year	Quantity (000 kgs)	Value in Rs. (lakhs)
1970-71 . . .	187	30
1971-72 . . .	1179	157
1972-73 . . .	1074	168
(April 1973 to Jan. 1974) . . .	631	101

## Indo-Bangladesh agreement on Jute

\*143. SHRIMATI KUMUD JOSHI

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Bangladesh and India have agreed on long-term bilateral cooperation in regard to the production of raw, jute and export of jute goods; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE (PROF. D.P. CHATTOPADHYAYA) :

(a) An understanding in regard to bilateral cooperation on production of raw jute & export of jute goods was reached between India and Bangladesh during the visit of a Bangladesh delegation to New Delhi in December, 1973.

(b) The above understanding relates to production of raw jute in both the countries, imports of raw jute from Bangladesh by India, the evolution of a joint marketing strategy for exports of jute goods, and cooperation in Research and development.

\*144 [Transferred to the 7th March, 1974]

\*145 [Transferred to the 7th March 1974]

Appointment of Chowkidars at Delhi Airport

\*146. SHRI MULKA GOVINDA REDDY :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a number of Chowkidars have been appointed at Delhi Airport without having the necessary qualifications as required under security rules;

(b) if so, the details thereof; and

(c) whether it is also a fact that Government have received a representation against these appointments from Air Corporation Employees' Union ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. (SMT.) SARAJINI MAHISHI) : (a) and (b) No, Sir. When the international Airports Authority was established the Chowkidars of the Civil Aviation Department working at the four international airports at Delhi, Bombay, Calcutta and Madras were treated as on deputation to the Authority. Consequent to the induction of the Central Industrial Security Force in Delhi airport in August last, the Chowkidars were given an option for absorption in the Force. None of them opted and were therefore returned to the Civil Aviation Department except for 8 chowkidars who were adjusted against existing vacancies in the International Airports Authority and 12 daily wage staff who were initially appointed by the Civil Aviation Department and are now continuing with the Authority on alternative jobs.

(c) No such representation appears to have been received.

#### Gifts to Members of Parliament by Public Sector Undertakings

\*147. SHRI M. S. ABDUL KHADER:

SHRIMATI SUSHILA SHANKAR  
ADIVAREKAR :

SHRIMATI RATHNABAI:  
SREENIVASA RAO :  
SHRI BABUBHAI M. CHINAI :

Will the Minister of FINANCE be pleased to state:

(a) whether any directives have been issued by Government to the public sector undertakings regarding gifts given to Members of Parliamentary Committees visiting such undertakings; if so, the details thereof; and

(b) what was the amount spent on gifts to the Members of Parliamentary Committees by the Public Undertakings under the last two years.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) Government have advised Public Enterprises that in order to save possible embarrassment to members of Parliamentary Committees, it would be a salutary principle for the enterprises not to give any expensive gifts when the Committees visit the undertakings or are engaged in their affairs.

(b) Information regarding the amount spent on expensive gifts (valued at more than Rs. 50/-) to the Members of Parliamentary Committees by the Public Undertakings during 1971-72 and 1972-73 is being collected and will be laid on the Table of the House.

सरकारी वाहनों पर व्यय

\*148. श्री पीताम्बर दास :

श्री मान सिंह वर्मा :

श्री जगदम्बर प्रसाद यादव :

श्री ओम प्रकाश त्यागी :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि.

(क) गत तीन वर्षों में प्रत्येक वर्ष में विभिन्न

मंत्रालयों ने सरकारी वाहनों के रख-रखाव और उनके चलाने पर कितनी कितनी राशि खर्च की ;

(ख) पेट्रोल के मूल्य में वृद्धि होने के पूर्व और उसके पश्चात् उम पर प्रति मास औसतन कितनी कितनी राशि खर्च होती है; और

(ग) सरकारी वाहनों द्वारा पेट्रोल का उपयोग करने में मितव्ययता बरने जाने के सम्बन्ध में क्या क्या अद्यतन निर्देश जारी किये गये हैं ?

†[Expenditure on Government vehicles

\*148. SHRI PITAMBER DAS :

SHRI MAN SINGH VERMA :

SHRI J.P. YADAV :

SHRI O.P. TYAGI :

Will the Minister of FINANCE be pleased to state:

(a) the amount of annual expenditure incurred by various Ministries on the maintenance and operation of Government vehicles during each of the last three years- ;

(b) the monthly expenditure on petrol before and after the increase in its price; and

(c) the latest instructions issued regarding economy in consumption of petrol on Government vehicles?]

वित्त मंत्रालय में राज्य मंत्री (श्री के. आर. गणेश) : (क) पूरी सूचना, तत्काल उपलब्ध नहीं होने से, मंत्रालयों/विभागों से एकत्र की जायेगी और यथासंभव शीघ्र सदन पटल पर रख दी जायेगी। फिर भी, तत्काल उपलब्ध सूचना के अनुसार मन्त्रिवालय के विभागों में स्टाफकारों के रखरखाव और चलाने पर जो खर्च हुआ वह इस प्रकार है। इन आंकड़ों में तीन मंत्रालयों/विभागों का खर्च शामिल नहीं है क्योंकि उनके सम्बन्ध में सूचना की प्रतीक्षा है।